

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2171
TO BE ANSWERED ON 2ND DECEMBER, 2019**

District Primary Education Programme

†2171. **SHRI SANTOSH PANDEY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of employees working under the District Primary Education Programme (DPEP) of Education Department in Chhattisgarh;
- (b) the details of the pay-scales prescribed for the said contractual employees at the time of their first appointment;
- (c) whether the pay scale of the above employees was fixed less than that of their appointment at later stage of appointment in the past;
- (d) if so, whether there are such provisions in this regard;
- (e) whether the EPF of said employees was being deducted by earlier Government of Madhya Pradesh whereas it is not being deducted in Chhattisgarh; and
- (f) if so, the reasons for such discrepancy?

**A N S W E R
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (f) : As per information received from State Government, total number of employees working under the District Primary Education Programme (DPEP) was 167 who were taken over by SSA. Education is in the Concurrent List of the Constitution, therefore the recruitment, service conditions and deployment of teachers is under the domain of the concerned State/Union Territory (UT) Government.
